

(1878) 01 CAL CK 0008

Calcutta High Court

Case No: None

Bhyrub Chunder

APPELLANT

Vs

Golap Coomary

RESPONDENT

Date of Decision: Jan. 10, 1878

Citation: (1878) ILR (Cal) 518

Hon'ble Judges: Morris, J; Kemp, J

Bench: Division Bench

Judgement

Kemp, J.

Who was of opinion that the cases quoted conclusively showed that an appeal could not be maintained.